

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

MP/ CP(IB) 18 of 2019

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2020**

Name of the Company:

Vijay Maruti Sable
V/s
Shree Maheshwar Hydel Power Corporation
Ltd

Section:

9 of the Insolvency and Bankruptcy Code

ORDER

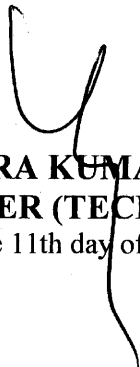
Learned Counsel Mr. Kunal Viashnav appeared for the Operational Creditor.

Learned Counsel Mr. Arjun Sheth appeared for the Corporate Debtor.


Learned PCS Mr. Umesh Ved appeared alongwith Learned Counsel Mr. Abhishek Puri for Entegra.

Learned Counsel Mr. Deepak Khurana appeared for PFC.

Matter to appear for hearing on 01.10.2020 at 2.30 p.m.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 11th day of September, 2020


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**